

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/28/KOB/2023
SECTION	SEC 241 242 C/ACT.
NAME OF PARTIES	DR. HYDERALI KALLIYATH AND ANOTHER V/S VETTAATHU NADU REHABILITATION CENTRE PVT LTD AND 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS SREEPRIYA KALARIKKAL (COMPANY SECRETARY)
RESPONDENTS ADVOCATE/ PROFESSIONAL	AKHIL SURESH, SUKUMAR N OOMMEN, SHERRY S OOMMEN, NITISH SATHESH SHENOY, INSAAF MUHAMMEDU, SREELEKSHMI BEN

18 April 2024

O R D E R

IA(C/ACT)/21/KOB/2024 in CP(C/ACT)/28/KOB/2023

Learned Authorized Representative CS, Ms. Sreepriya Kalarikkal appears virtually on behalf of the Applicants. Respondents are represented physically by Learned counsel, Mr. Sherry Samuel Oommen (R1 & R2) and Learned Counsel, Mr. Akhil Suresh (R3 to R8).

At the request of the parties, list this matter for further consideration on **27.05.2024**.

IA(C/ACT)/180/KOB/2023 in CP(C/ACT)/28/KOB/2023

List this matter for further consideration on **27.05.2024**.

CP(C/ACT)/28/KOB/2023

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Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

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